

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-76/2021/74/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
Principal Judge, Family Court,
Barpeta.

Dated, Guwahati the ^{9th} 3 January, 2023.

Sub: **Casual leave.**

Ref:- FCB/15/Admin/2022/960/ dtd. 23.12.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave 22.12.2022 & 23.12.2022**, has been granted. The Counsellor, Family Court, Barpeta would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-76/2021/75/A, dated , 03-01-2023

Copy to:-

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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